

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 259 OF 2017

Dated: 13th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

M/s Gama Infraprop Pvt. Ltd.

... Appellant(s)

Vs.

**Uttarakhand Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 07.03.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **04.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**